

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/27810/2025 BLAPL/9517/2025	SUBARAO SETHI @ SUBARAI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /27 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000108/2024
2	D-BLAPL/27811/2025 BLAPL/9518/2025	SANTOSH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada ) CT/0000037/2025
3	D-BLAPL/27853/2025 BLAPL/9519/2025	HEDATUN BIBI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /49 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000242/2025
4	D-BLAPL/27879/2025 BLAPL/9520/2025	PREM BIBHAR VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	MUNIGUDA /169 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000040/2025
5	D-BLAPL/27900/2025 BLAPL/9521/2025	KESHARAJ MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GHANTAPADA /86 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000044/2024
6	D-BLAPL/27915/2025 BLAPL/9522/2025	SITARAM MANDAL VS STATE OF ODISHA	ABHIJIT DAS VS	KUMBHARAPARA /1 /2025 S.D.J.M.,PURI(Puri) GR/0000009/2025
7	D-BLAPL/26807/2025 BLAPL/9523/2025	SUMANTA BHATTA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BHANJANAGAR /896 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG GR/0001495/2025
8	D-BLAPL/27509/2025 BLAPL/9524/2025	MITU BEHERA VS STATE OF ODISHA	SUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /413 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000409/2025
9	D-BLAPL/27470/2025 BLAPL/9525/2025	MAKARU RANA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINDHIKELA PS /165 /2024 A.D.J.,KANTABANJI(Balangir) SC/0000058/2024
10	D-BLAPL/27639/2025 BLAPL/9526/2025	BINOD DEHERI @ DEHERY VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHATILI /104 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000021/2025
11	D-BLAPL/27726/2025 BLAPL/9527/2025	SONU @ RANJIT MALIK VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKI /281 /2025 J.M.F.C,AUL(Kendrapara ) GR/0000441/2025

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12	D-BLAPL/27779/2025 BLAPL/9528/2025	S.M. LOURDU ANTONY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /75 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000079/2024
13	D-BLAPL/26555/2025 BLAPL/9529/2025	KUMAR MAJHI VS STATE OF ODISHA	RITA SINGH VS	CHANDRASEKHARPUR /497 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000119/2025
14	D-BLAPL/27780/2025 BLAPL/9530/2025	RAJENDRA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	SUBALAYA /152 /2023 A.D.J.,SONEPUR(Sonepur ) SC/0000014/2024
15	D-BLAPL/27511/2025 BLAPL/9531/2025	BENU MALLICK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /25 /2019 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000017/2019
16	D-BLAPL/27563/2025 BLAPL/9532/2025	BAPUJI NAIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BHANJANAGAR /811 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001378/2025
17	D-BLAPL/27525/2025 BLAPL/9533/2025	TAPAS DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /37 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000008/2025
18	D-BLAPL/27801/2025 BLAPL/9534/2025	FIROZ KHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	S.P.(CID-CRL),CUTTACK /4 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000150/2025
19	D-BLAPL/27803/2025 BLAPL/9535/2025	DHABALU SAGARIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /161 /2025 J.M.F.C.,MATHILI(Malkangiri ) GR/0000160/2025
20	D-BLAPL/27859/2025 BLAPL/9536/2025	CHINU @ BIKASH SAMANTARAY VS STATE OF ODISHA	RAMDAS ACHARY VS	JODAPADAR /131 /2025 JMFC, KANAS(Puri) GR/0000303/2025
21	D-BLAPL/27575/2025 BLAPL/9537/2025	SUJAN MAJUMDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /175 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000228/2025
22	D-BLAPL/27138/2025 BLAPL/9538/2025	DILESWAR BEHERA VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	PARJANG /267 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/0000326/2025
23	D-BLAPL/27576/2025	BIJU @ SANJAY PRADHAN	ARIJEET MISHRA	PATTAMUNDAI RURAL PS /132 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9539/2025	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000945/2025
24	D-BLAPL/25998/2025 BLAPL/9540/2025	SINIPINI SANATANA REDDY @ S. SANATANA REDDY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /209 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000083/2025
25	D-BLAPL/26929/2025 BLAPL/9541/2025	MANGULIA @ MANGALA MAHALIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	//0 A.D.J., SORO(Baleshwar) Spl/0000053/2025
26	D-BLAPL/27574/2025 BLAPL/9542/2025	SUMANTA CHOUDHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /74 /2020 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000054/2021
27	D-BLAPL/27812/2025 BLAPL/9543/2025	SUSANTA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada ) CT/0000037/2025
28	D-BLAPL/24250/2025 BLAPL/9544/2025	SATYABRATA NAYAK VS STATE OF ODISHA	KUMAR KASHYAP VS	BASTA /23 /2023 DISTRICT & SESSIONS JUDGE,BALASO ST/0000568/2023
29	D-BLAPL/27664/2025 BLAPL/9545/2025	ASUTOSH ROUL @ ASHUTOSH ROUL VS STATE OF ODISHA	ABHASH GARNAIK VS	KANPUR /15 /2017 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000098/2017
30	D-BLAPL/28160/2025 BLAPL/9546/2025	SK. MANTAZ @ MAMTAZ VS STATE OF ODISHA	RAJJEET ROY VS	SINGLA /176 /2025 J.M.F.C.,BASTA(Baleshwar ) CT/0000645/2025
31	D-CMAPL/35488/2025 CMAPL/277/2025	BIBHUTI BHUSAN ACHARYA VS BIMAL PRASAD ACHARYA	RAMA CHANDRA RATH VS	// ( //
32	D-CMP/36192/2025 CMP/1441/2025	K.BIJAYA BHARATI VS KENGUVA RANI @ K.RANI	UPENDRA KUMAR SAMAL VS	// A.D.J., GUNUPUR(Rayagada ) RFA/0000005/2023
33	D-CMP/35254/2025 CMP/1442/2025	BAYANI DHAL VS SUMITRA DHAL	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000011/2024
34	D-CMP/36558/2025 CMP/1443/2025	SUBHADRA BEHERA VS	PRANAB RANJAN CHHATOI VS	// 1ST ADDL CIVIL JUDGE(SD), BERHAM

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35	D-CMP/34242/2025 CMP/1444/2025	MANORANJITA BEHERA SULOCHANA DEVI VARMA VS GOBINDA PRASAD AJMERIA	SAMBHU CH. NATH SHARMA VS	CS/0000329/2021 // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) EC/0000009/1985
36	D-CMP/36337/2025 CMP/1445/2025	BHAGIRATHI GEDI VS SUKANTI PANDA	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CS/0000166/2023
37	D-CMP/36505/2025 CMP/1446/2025	LABANYABATI BEHERA VS LINGARAJ SENAPATI	MANMAYA KUMAR DASH VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) CS/0001258/2023
38	D-CMP/34244/2025 CMP/1447/2025	TIKESWAR SAHU VS KAMALA LOCHAN MAHAKUR	MANASH RANJAN NAYAK VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000279/2018
39	D-CMP/34245/2025 CMP/1448/2025	TIKESWAR SAHU VS KARUNAKAR SAHU	MANASH RANJAN NAYAK VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000003/2019
40	D-CMP/34246/2025 CMP/1449/2025	TIKESWAR SAHU VS ANANDA MAHAPATRA	MANASH RANJAN NAYAK VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000015/2019
41	D-CMP/34247/2025 CMP/1450/2025	TIKESWAR SAHU VS PRADEEP KUMAR DEBTA	MANASH RANJAN NAYAK VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000176/2023
42	D-CMP/34249/2025 CMP/1451/2025	TIKESWAR SAHU VS DEBENDRA PANDA	MANASH RANJAN NAYAK VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000279/2023
43	D-CMP/36258/2025 CMP/1452/2025	GOURANG SAHOO VS HADUBANDHU SAHOO	BRAHMANANDA TRIPATHY VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) CS/0001305/2019
44	D-CMP/36614/2025 CMP/1453/2025	MUKTANJALI CHOUDHURY VS SUNA DEI	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CMA/0000094/2023
45	D-CMP/34236/2025 CMP/1454/2025	TIKESWAR SAHU VS RAMESH KISN	MANASH RANJAN NAYAK VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000158/2018

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46	D-CMP/32116/2025 CMP/1455/2025	MUNIR BEG VS MUMTAZ BIBI	M. BALAKRISHNA RAO VS	// A.D.J.,DHENKANAL(Dhenkanal) IA/0000009/2024
47	D-CMP/34593/2025 CMP/1456/2025	BISWANATH KHATUA VS SRI SRI LORD LINGARAJ MAHAPRABHU BIJE., BBSR	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000001/2023
48	D-CMP/35397/2025 CMP/1457/2025	PAMARA DAS VS NARAYANA DAS	RAJKISHOR SWAIN VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak ) CS/0000505/2023
49	D-CONTC/34851/2025 CONTC/4234/2025	TADI HIMAGIRI VS MADHUMITA,IAS	ADV. VS	// () //
50	D-CONTC/34853/2025 CONTC/4235/2025	BINOD NAIK VS ANU GARG,IAS	ADV. VS	// () //
51	D-CONTC/35149/2025 CONTC/4236/2025	PRASANTA KUMAR MOHANTY VS DR.PARAMESWAR,IAS	ADV. VS	// () //
52	D-CONTC/35171/2025 CONTC/4237/2025	GOBARDHAN SAHU VS ANU GARG,IAS	ADV. VS	// () //
53	D-CONTC/35173/2025 CONTC/4238/2025	RABI NAIK VS ANU GARG,IAS	ADV. VS	// () //
54	D-CONTC/35201/2025 CONTC/4239/2025	GOBARDHAN SAHOO VS ANU GARG,IAS	ADV. VS	// () //
55	D-CONTC/35203/2025 CONTC/4240/2025	DUKHABANDHU SAHOO VS ANU GARG,IAS	ADV. VS	// () //
56	D-CONTC/35205/2025 CONTC/4241/2025	DOLAGOBINDA SAHOO VS ANU GARG,IAS	ADV. VS	// () //
57	D-CONTC/35473/2025	MOKAM SARIQUE HASAN	ACHYUTANANDA PATTANAİK	//

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	CONTC/4242/2025	VS	VS	0
		DATTATRAYA BHAUSAHEB SHINDE,IAS		//
58	D-CONTC/31766/2025	KUNDARIA PRAMILA @ PRAMILA KUNDARIA	ADV.	//
	CONTC/4243/2025	VS	VS	0
		BIKRAM KUMAR DORA,B.D.O,NARAYANPUR BLOCK,KORAPUT		//
59	D-CONTC/33858/2025	REGIONAL COLLEGE OF ENGINEERING AND MANAGEMENT,BBSR	UMESH CHANDRA PATNAIK	//
	CONTC/4244/2025	VS	VS	0
		SUVASH CHANDRA NATHSHARMA,CHIEF GENERAL MANAGER, MSME		//
60	D-CONTC/31484/2025	SUJATA PANDA	ADV.	//
	CONTC/4245/2025	VS	VS	0
		ASHOK KUMAR MOHANTY,CONTROLLER OF ACCOUNTS,ODISHA		//
61	D-CONTC/36014/2025	SUBASH CHANDRA DAS	ADV.	//
	CONTC/4246/2025	VS	VS	0
		P.ANVESHA REDDY,IAS		//
62	D-CONTC/35567/2025	DEBARAJ SAHU	DR. BINODA KUMAR MISHRA	//
	CONTC/4247/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
63	D-CONTC/36782/2025	ASHOK KUMAR DAS	SANTOSH KUMAR SAMANTARAY	//
	CONTC/4248/2025	VS	VS	0
		SIDHARTHA SARATHI DAS		//
64	D-CONTC/34956/2025	ASHOK KUMAR JENA	ADV.	//
	CONTC/4249/2025	VS	VS	0
		DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,REVENUE AND D.M DEPT.,ODISHA		//
65	D-CONTC/35207/2025	SURESH CHANDRA BEHERA	ADV.	//
	CONTC/4250/2025	VS	VS	0
		ANU GARG,IAS		//
66	D-CONTC/35312/2025	CHABIRANI DEI @ PAIKARAY	ADV	//
	CONTC/4251/2025	VS	VS	0
		DIBYA JYOTI PARIDA, IAS		//
67	D-CONTC/35313/2025	JANHABI PANI	ADV	//
	CONTC/4252/2025	VS	VS	0
		DIBYA JYOTI PARIDA, IAS		//
68	D-CONTC/35316/2025	KALPANA MOHAPATRA	ADV	//
	CONTC/4253/2025	VS	VS	0

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69	D-CONTC/36835/2025 CONTC/4254/2025	DIBYA JYOTI PARIDA, IAS AMAR PUTA VS YOGESH BAHADUR KHURANIA,IPS	ADV. VS	// // ()
70	D-CONTC/37027/2025 CONTC/4255/2025	MANAS BEURA VS DEORANJAN KUMAR SINGH,IAS	SAMARENDRA BEURA VS	// ()
71	D-CONTC/35208/2025 CONTC/4256/2025	RABI CHANDRA SAHOO VS ANU GARG,IAS	ADV. VS	// ()
72	D-CONTC/35320/2025 CONTC/4257/2025	PRATIMA SAMANTARAY @ BEHERA VS DIBYA JYOTI PARIDA, IAS	ADV VS	// ()
73	D-CRLA/25437/2025 CRLA/1053/2025	JUGANTA RANA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	MUDANPUR RAMPUR /12 /2022 AD-HOC A.D.J.(FTSC),BHAWANIPATNA TR/0000086/2022
74	D-CRLA/26253/2025 CRLA/1054/2025	BAPUN MOHANTA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	BARIPADA SADAR /54 /2018 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000075/2018
75	D-CRLA/26400/2025 CRLA/1055/2025	BADAL SAHOO@SACHIN SAHOO VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	BADAMBADI /353 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000251/2024
76	D-CRLA/26755/2025 CRLA/1056/2025	SHISHIRA SAHU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANTALA /191 /2021 A.D.J.,ANGUL(Anugul ) CT/0000154/2021
77	D-CRLA/27700/2025 CRLA/1057/2025	PRABHAKAR BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /240 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000015/2025
78	D-CRLA/26407/2025 CRLA/1058/2025	MUKESH TANDI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	MAHILA PS,SEC-3,ROURKELA /79 /2014 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000039/2015
79	D-CRLA/27721/2025 CRLA/1059/2025	JOSEPH MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /86 /2019 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000033/2019

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80	D-CRLA/25078/2025 CRLA/1060/2025	IMFORMANT VS STATE OF ODISHA	SOUGAT DASH VS	GOBINDAPUR /16 /2018 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000022/2018
81	D-CRLA/27289/2025 CRLA/1061/2025	DHANU@PRATAP PALEI VS STATE OF ODISHA	SK. ZAFARULLA VS	KHALLIKOTE /266 /2020 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000009/2020
82	D-CRLA/27406/2025 CRLA/1062/2025	SANTOSH SENAPATI VS STATE OF ODISHA	SASMITA NANDA VS	ANGUL TOWN /1245 /2020 A.D.J.,ANGUL(Anugul ) CT/0000021/2021
83	D-CRLA/27688/2025 CRLA/1063/2025	MUNA@MINAKETAN BARIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /82 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000073/2025
84	D-CRLMC/25264/2025 CRLMC/3645/2025	T.SATISH KUMAR @ RAO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOPALPUR /87 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000425/2025
85	D-CRLMC/26532/2025 CRLMC/3646/2025	NABAKISHORE SAHU @ NABAKISHOR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /91 /2013 J.M.F.C,MOHANA(Gajapati ) GR/0000017/2013
86	D-CRLMC/26582/2025 CRLMC/3647/2025	BADAL KUMAR PATRA @ MOHAPATRA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /232 /2017 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000081/2017
87	D-CRLMC/26654/2025 CRLMC/3648/2025	LIPSA BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	BIRMITRAPUR /386 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000107/2025
88	D-CRLMC/27967/2025 CRLMC/3649/2025	JITENDRA JHA @ JEETENDRA JHA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /49 /2021 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000147/2021
89	D-CRLMC/27112/2025 CRLMC/3650/2025	MOHAMMAD AMZAD VS STATE OF ODISHA	CHIRANJIB ROUT VS	BARAMBA /210 /2024 A.D.J.,ATHAGARH(Cuttack) CRREV/0000001/2025
90	D-CRLMC/27327/2025 CRLMC/3651/2025	DHOBANI MOHANTY VS STATE OF ODISHA	SIDDHANT SARANGI VS	// J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0008062/2022
91	D-CRLMC/27941/2025	JASPAL SINGH	PRIYA RANJAN SINGH	BARBIL /48 /2025

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	CRLMC/3652/2025	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada)
92	D-CRLMC/27353/2025 CRLMC/3653/2025	SAMBHU DIGAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	GR/0000137/2025 BHANJANAGAR /104 /2018 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
93	D-CRLMC/27935/2025 CRLMC/3654/2025	SANTASH KUMAR SWAIN@SANTOSH SWAIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	GR/0000180/2018 MAHAKALPARA /59 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapada)
94	D-CRLMC/27477/2025 CRLMC/3655/2025	DIBYAHUTI RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	TR/0000041/2024 JAJPUR TOWN /7 /2024 S.D.J.M.,JAJPUR(Jajapur )
95	D-CRLMC/27536/2025 CRLMC/3656/2025	ALOK SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	CT/0000048/2024 Tantiapal Marine /90 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapada)
96	D-CRLMC/27764/2025 CRLMC/3657/2025	SURYA NARAYAN SATAPATHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TR/0000090/2024 BADABAZAR /157 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR
97	D-CRLMC/27543/2025 CRLMC/3658/2025	ALOK SWAIN VS KALAPANA SWAIN	PRAMOD KUMAR ROUT VS	ST/0000150/2022 / /0 ASST SESSIONS JUDGE (WOMENS), JAJPUR
98	D-CRLMC/27569/2025 CRLMC/3659/2025	NABIN @ NABIN KUMAR BHANJA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	CRL.EXN/0000024/2020 KAMARDA /137 /2025 NYAYADHIKARI,GRAMA NYAYALAYA
99	D-CRLMC/27583/2025 CRLMC/3660/2025	STATE OF ODISHA VS LINGARAJ BEHERA	PARTHA SARATHI NAYAK , A.G.A VS	CT/0000455/2025 SPL.TASK FORCE /4 /2023 A.D.J.,TITILAGARH(Balangir)
100	D-CRLMC/27759/2025 CRLMC/3661/2025	PABITRA SWAIN @ BHRAMABAR SWAIN @ PABITRA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CRA/0000006/2024 KABISURYANAGAR /113 /2020 A.D.J.,KODALA(Ganjam)
101	D-CRLMC/27805/2025 CRLMC/3662/2025	BAHUDA PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	Spl/0000038/2025 CHANDANPUR /84 /2018 GRAMA NYAYADHIKARI,PURI(Puri)
102	D-CRLMC/27021/2025 CRLMC/3663/2025	DEEPAK KUMAR SAMAL VS	BISWAJIT PASAYAT VS	GR/0001074/2018 / /0 SPECIAL JUDGE,JAJPUR(Jajapur )

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103	D-CRLMC/27869/2025 CRLMC/3664/2025	STATE OF ODISHA LAXMAN KOPE VS STATE OF ODISHA	KULDEEP MOHANTY VS	Spl/0000076/2023 BARPALLI /33 /2020 CIVIL JUDGE(SD)-CUM-A.S.J (WOMENS CT/0000043/2022
104	D-CRLMC/27645/2025 CRLMC/3665/2025	A.SIRISHA@A.SIRISA PATRO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	BERHAMPUR TOWN /70 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000447/2025
105	D-CRLMC/27997/2025 CRLMC/3666/2025	UDIPTA KUMAR DWIBEDI VS STATE OF ODISHA	MANOJ PANIGRAHI VS	UDALA /88 /2015 A.D.J.,UDALA(Mayurbhanj) GR/0000071/2025
106	D-CRLMP/27488/2025 CRLMP/1173/2025	GOKULANANDA TRIPATHY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// () //
107	D-CRLMP/27493/2025 CRLMP/1174/2025	SUBHRAGINI DAS VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	CHANDRASEKHARPUR /330 /2025 () //
108	D-CRLMP/27932/2025 CRLMP/1175/2025	SUBHANKAR MANDAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	//0 () //
109	D-CRLMP/26778/2025 CRLMP/1176/2025	DEEPAK CHANDRA DEO VS STATE OF ODISHA	JYOTI PATNAIK VS	//0 () //
110	D-CRLMP/27573/2025 CRLMP/1177/2025	BIRENDRA KUMAR BISWAL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	//0 () //
111	D-CRLMP/27318/2025 CRLMP/1178/2025	SAKIL ALAM KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
112	D-CRLMP/27440/2025 CRLMP/1179/2025	GITA ROUT VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	//0 () //
113	D-CRLREV/24095/2025 CRLREV/637/2025	BISHNU CHARAN BEHERA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	SECTOR-7 /167 /2024 1ST. A.D.J.,ROURKELA(Sundargarh) CRA/0000006/2025

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114	D-CRLREV/26514/2025 CRLREV/638/2025	SRINIBAS PATRA VS MUKTIKANTA ROUSTRAY	SIDHESWAR RATH VS	//0 A.D.J.,KUJANG(Jagatsinghapur ) CRA/000022/2024
115	D-CRLREV/26910/2025 CRLREV/639/2025	SAROJ KUMAR CHHATRAPAL VS PURUSOTTAM SAHU	JNYANANANDA PANDA VS	//0 A.D.J.,BHAWANIPATNA(Kalahandi) CRA/000027/2022
116	D-CRLREV/27537/2025 CRLREV/640/2025	SAIRENDHRI MAHANTA VS STATE OF ODISHA(VIG.)	PRADEEP KUMAR MOHAPATRA VS	BALASORE VIGILANCE /60 /2016 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000013/2016
117	D-CRLREV/27551/2025 CRLREV/641/2025	DEBASISH MAHAPATRA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PANIKOILI /197 /2017 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000285/2024
118	D-CRLREV/27596/2025 CRLREV/642/2025	LIPUN@AMIR RANJAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	SAHADEV KHUNTA /106 /2022 S.D.J.M.,BALASORE(Baleshwar) CT/0000330/2022
119	D-CRLREV/27611/2025 CRLREV/643/2025	GLOBAL AQUA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 5TH ADDL.SESIONS JUDGE, BBSR(Khordha) CRA/0000004/2019
120	D-CRLREV/24650/2025 CRLREV/644/2025	BHABANI DEY VS MADHUSMITA MAHAKUDA	BHAGABAT PRASAD RATH VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) CMC/0000105/2023
121	D-CRP/36901/2025 CRP/37/2025	KAMARAPU NEELAVENI VS SANDAKA DAMAYANTI	PRAVAT RANJAN SUTAR VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000127/2023
122	D-FAO/36418/2025 FAO/421/2025	NAZRUL SK. VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000033/2025
123	D-FAO/36469/2025 FAO/422/2025	SUSMITA SWAIN VS UNION OF INDIA	MIHIR SEKHAR SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000146/2024
124	D-MATA/32305/2025 MATA/349/2025	POONAM KUMAR SAHU VS MANASWINI SAHOO	SANTOSH KUMAR MAHANTY VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrakhand) CP/0000182/2024
125	D-RSA/36475/2025	BIJAYALAXMI RATH	AVIJIT PAL	//

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	RSA/448/2025	VS DEBARAJ ACHARJYA	VS	A.D.J.,CHATRAPUR(Ganjam) RFA/0000004/2024
126	D-RVWPET/36085/2025 RVWPET/220/2025	M/S BHARAT PETROLEUM CORPORATION LTD , MUMBAI VS MINAKHI NAYAK	SRINIVAS PATNAIK VS	// 0 //
127	D-WA/34555/2025 WA/1516/2025	MIHIR KUMAR DAS VS PUNJAB NATIONAL BANK, BBSR	NIRANJAN LENKA VS	// 0 //
128	D-WA/34584/2025 WA/1517/2025	TAPAS DAS VS AXIX BANK LTD., BBSR	NIRANJAN LENKA VS	// 0 //
129	D-WA/36235/2025 WA/1518/2025	BANDANA MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
130	D-WA/34319/2025 WA/1519/2025	KISHAN KUMAR MOHANTY VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
131	D-WP(C)/36823/2025 WP(C)/25189/2025	RAHANIA GRAM PANCHAYAT LEVEL MISSION SHAKTI FEDERATION VS STATE OF ODISHA	SANATAN DAS VS	// 0 //
132	D-WP(C)/34433/2025 WP(C)/25190/2025	TRILOCHAN MALLICK VS STATE OF ODISHA	AMARJIT MOHAPATRA VS	// 0 //
133	D-WP(C)/35983/2025 WP(C)/25191/2025	DASARATHA SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
134	D-WP(C)/34988/2025 WP(C)/25192/2025	SANGHAMITRA PUROHIT VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
135	D-WP(C)/36371/2025 WP(C)/25193/2025	SATYASUNDAR SETHY VS ITISMITA SETHY	SURYAKANTA DWIBEDI VS	// 0 //
136	D-WP(C)/35546/2025 WP(C)/25194/2025	SUKODEVO LIMMA VS	DURGESH NARAYAN RATH VS	// 0

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137	D-WP(C)/36390/2025 WP(C)/25195/2025	STATE OF ODISHA KUMUDA KANTA DASH VS	SOUBHAGYA KUMAR RATH VS	// // ()
138	D-WP(C)/34765/2025 WP(C)/25196/2025	STATE OF ODISHA MD. MUKIM YUNUS VS	PRANAYA KUMAR MISHRA VS	// // ()
139	D-WP(C)/36124/2025 WP(C)/25197/2025	DEPUTY COMMISSIONER OF INCOME TAX, CUTTACK BAPUN BIHARI MARANDI VS	MANORANJAN PADHI VS	// // ()
140	D-WP(C)/35585/2025 WP(C)/25198/2025	STATE OF ODISHA PURNA CHANDRA AGASTI VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
141	D-WP(C)/35253/2025 WP(C)/25199/2025	CHIEF EXECUTIVE OFFICER (C.E.O), TPNODL, BALASORE SIBA PRASAD MISHRA VS	NIRANJAN NAYAK VS	// // ()
142	D-WP(C)/33476/2025 WP(C)/25200/2025	STATE OF ODISHA ITIBRATA DAS VS	BIBHUTI BHUSAN MISHRA VS	// // ()
143	D-WP(C)/35379/2025 WP(C)/25201/2025	STATE OF ODISHA SWARNALATA GARNAIK VS	SAILABALA JENA VS	// // ()
144	D-WP(C)/35663/2025 WP(C)/25202/2025	STATE OF ODISHA ANTARYAMI SAHOO VS	ARUN KUMAR PATRA VS	// // ()
145	D-WP(C)/36248/2025 WP(C)/25203/2025	STATE OF ODISHA BIPIN BIHARI PARIDA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // ()
146	D-WP(C)/35686/2025 WP(C)/25204/2025	STATE OF ODISHA TAMBAL NAIK @ NAYAK VS	BISWAJIT MOHANTY VS	// // ()
147	D-WP(C)/36015/2025 WP(C)/25205/2025	STATE OF ODISHA SURESH CHANDRA CHOUDHURY VS	PRADEEP KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

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148	D-WP(C)/33572/2025 WP(C)/25206/2025	RABINARAYAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
149	D-WP(C)/36276/2025 WP(C)/25207/2025	BIPIN BIHARI PARIDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
150	D-WP(C)/35710/2025 WP(C)/25208/2025	PURNA CHANDRA DEO VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
151	D-WP(C)/36335/2025 WP(C)/25209/2025	M/S. AMITA AND COMPANY, BBSR VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
152	D-WP(C)/33593/2025 WP(C)/25210/2025	SATYANARAYAN AGARWAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
153	D-WP(C)/36384/2025 WP(C)/25211/2025	ANGAD SINGH CHHABRA VS UNION OF INDIA	AVIJIT PATNAIK VS	// 0 //
154	D-WP(C)/36415/2025 WP(C)/25212/2025	STATESMAN ACADEMY OF MEDICAL SCIENCE, KHURDA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
155	D-WP(C)/36142/2025 WP(C)/25213/2025	ARPITA MOHAPATRA VS DAYANIDHI MOHAPATRA	AMITAV TRIPATHY VS	// 0 //
156	D-WP(C)/35713/2025 WP(C)/25214/2025	ANNAPURNA MOHANTY VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,BBSR	ATMAJIT MANMITH DAS VS	// 0 //
157	D-WP(C)/35273/2025 WP(C)/25215/2025	ARPITA PRIYADARSHINI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
158	D-WP(C)/34546/2025 WP(C)/25216/2025	GOUTAM KISAN VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
159	D-WP(C)/35727/2025	KAILASH CHANDRA BALIARSINGH	SATYAJIT MOHAPATRA (2)	//

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	WP(C)/25217/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/36301/2025 WP(C)/25218/2025	BHAGABAN BAISAKHA VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
161	D-WP(C)/36567/2025 WP(C)/25219/2025	SHRAWAN KUMAR AGARWAL VS UNION OF INDIA	BIJAYA KUMAR RAGADA VS	// 0 //
162	D-WP(C)/34805/2025 WP(C)/25220/2025	KAILASH CHANDRA PRADHAN @ KAILASH PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //
163	D-WP(C)/36144/2025 WP(C)/25221/2025	SUBASINI JENA VS COLLECTOR AND DISTRICT MAGISTRATE , BHADRAK	DR. JITENDRA KUMAR LENKA VS	// 0 //
164	D-WP(C)/35723/2025 WP(C)/25222/2025	SOURAV RANJAN MOHANTY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
165	D-WP(C)/36067/2025 WP(C)/25223/2025	KISHOR KUMAR SARAF VS THE REGISTRAR JUDICIAL, DISTRICT COURT, SAMBALPUR	ASHIS KUMAR MISHRA VS	// 0 //
166	D-WP(C)/36166/2025 WP(C)/25224/2025	ANJELIKA MITRA VS AKASH MITRA	ARIJEET MISHRA VS	// 0 //
167	D-WP(C)/36635/2025 WP(C)/25225/2025	BHAUNRIABAD GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
168	D-WP(C)/36586/2025 WP(C)/25226/2025	MANOJ KUMAR PATTANAYAK @ MANOJ PATTANAYAK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
169	D-WP(C)/36596/2025 WP(C)/25227/2025	KHETRABASI MEHER VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
170	D-WP(C)/36393/2025 WP(C)/25228/2025	KUMUDA KANTA DASH VS	SOUBHAGYA KUMAR RATH VS	// 0

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171	D-WP(C)/36834/2025 WP(C)/25229/2025	STATE OF ODISHA SABITA MAJHI VS	SATYAJIT MOHAPATRA (2) VS	// // 0
172	D-WP(C)/36606/2025 WP(C)/25230/2025	STATE OF ODISHA BIPUL BIDYADHAR @ BIPUL KUMAR BIDYADHAR VS	TUSAR KUMAR MISHRA VS	// // 0
173	D-WP(C)/36610/2025 WP(C)/25231/2025	STATE OF ODISHA RAJENDRA KUMAR BIDYADHAR VS	TUSAR KUMAR MISHRA VS	// // 0
174	D-WP(C)/37003/2025 WP(C)/25232/2025	STATE OF ODISHA M/S. PARITOSH SERVICES AGENCY, CUTTACK VS	LALIT KUMAR MAHARANA VS	// // 0
175	D-WP(C)/35341/2025 WP(C)/25233/2025	NOTIFIED AREA COUNCIL, REMUNA, BALASORE AHIDA BIBI VS	SUBASH CHANDRA SATPATHY VS	// // 0
176	D-WP(C)/36121/2025 WP(C)/25234/2025	STATE OF ODISHA RAMAKANTA NAIK VS	MANORANJAN PADHI VS	// // 0
177	D-WP(C)/35741/2025 WP(C)/25235/2025	STATE OF ODISHA KIRAN PANDA VS	NITYABRATA BEHURIA VS	// // 0
178	D-WP(C)/36455/2025 WP(C)/25236/2025	STATE OF ODISHA BHADU MURMU VS	BAIJAYANTI MOHANTY VS	// // 0
179	D-WP(C)/35544/2025 WP(C)/25237/2025	STATE OF ODISHA SITA RAM SAHU VS	DURGESH NARAYAN RATH VS	// // 0
180	D-WP(C)/36507/2025 WP(C)/25238/2025	STATE OF ORISSA RATNAKAR DAS VS	RABI NARAYAN BEHERA VS	// // 0
181	D-WP(C)/36282/2025 WP(C)/25239/2025	STATE OF ODISHA MANOJ KUMAR GOCHHAYAT VS	JIBANKANTA PATTANAIAK VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/36497/2025 WP(C)/25240/2025	HRUSIKESH MISHRA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
183	D-WP(C)/35300/2025 WP(C)/25241/2025	RE SUSTAINABILITY LIMITED.,BBSR VS UNION OF INDIA	CHITRASEN PARIDA VS	// 0 //
184	D-WP(C)/36670/2025 WP(C)/25242/2025	JYOTI MAHASANGHA, JAGATSINGHPUR VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //
185	D-WP(C)/36018/2025 WP(C)/25243/2025	AKSHYA KUMAR MUDULI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
186	D-WP(C)/34688/2025 WP(C)/25244/2025	RINKI KATHAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
187	D-WP(C)/36805/2025 WP(C)/25245/2025	SUBHASHMITA JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
188	D-WP(C)/35746/2025 WP(C)/25246/2025	KAILASH CHANDRA MOHANTA VS ADDL. DISTRICT MAGISTRATE, MAYURBHANJ	HEMANTA KUMAR MOHANTA VS	// 0 //
189	D-WP(C)/36080/2025 WP(C)/25247/2025	DIGAMBAR KANHAR VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
190	D-WP(C)/36149/2025 WP(C)/25248/2025	SUJIT KUMAR MONDAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
191	D-WP(C)/32782/2025 WP(C)/25249/2025	PURNA CHANDRA NAIK VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
192	D-WP(C)/35775/2025 WP(C)/25250/2025	JAYARAM NAYAK VS STATE ELECTION COMMISSION, BBSR	KISHORE KUMAR MISHRA VS	// 0 //
193	D-WP(C)/36287/2025	TAPAN KUMAR MISHRA	GOPAL KRUSHNA MOHANTY	//

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	WP(C)/25251/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/35550/2025 WP(C)/25252/2025	BISWAJITTA SAMAL VS PRINCIPAL ACCOUNT GENERAL (A AND E) ODISHA, BBSR	SANKET KANUNGO VS	// 0 //
195	D-WP(C)/36017/2025 WP(C)/25253/2025	RABINDRA KUMAR PRUSTY VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// 0 //
196	D-WP(C)/35119/2025 WP(C)/25254/2025	KAURAB GUIA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
197	D-WP(C)/35876/2025 WP(C)/25255/2025	SUDHAKARA MOHARANA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
198	D-WP(C)/36608/2025 WP(C)/25256/2025	M/S.SAI PLUS TWO SCIENCE RESIDENTIAL COLLEGE VS DEPUTY DIRECTOR (REVENUE) ESIC, BBSR	SOMANATH MISHRA VS	// 0 //
199	D-WP(C)/36115/2025 WP(C)/25257/2025	BIRANCHI NARAYAN NAIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
200	D-WP(C)/35982/2025 WP(C)/25258/2025	PUSPADEI @ PUSPADEI NAG VS COLLECTOR, BALANGIR	BHOJARAJ SETHI VS	// 0 //
201	D-WP(C)/35728/2025 WP(C)/25259/2025	SURYA NARAYAN PARIDA VS SRIRAM FINANCE LTD, NIMAPADA, PURI	SARAT CHANDRA MEKAP VS	// 0 //
202	D-WP(C)/35249/2025 WP(C)/25260/2025	BIJAY KUMAR LENKA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
203	D-WP(C)/35985/2025 WP(C)/25261/2025	GANDHI SAHU VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
204	D-WP(C)/34511/2025 WP(C)/25262/2025	GADADHAR PANIGRAHI VS	JYOTIRMAY GUPTA VS	// 0

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205	D-WP(C)/36117/2025 WP(C)/25263/2025	STATE OF ODISHA SOUENDRA KUMAR SETHI VS	DIBYARANJAN BEHERA VS	// // 0
206	D-WP(C)/36016/2025 WP(C)/25264/2025	STATE OF ODISHA SURYAMANI NAYAK @ SURYANI NAYAK VS	PRADEEP KUMAR DAS VS	// // 0
207	D-WP(C)/35013/2025 WP(C)/25265/2025	STATE OF ODISHA RAMESH KUMAR MUKHI VS	BHABANI SHANKAR DAS VS	// // 0
208	D-WP(C)/35878/2025 WP(C)/25266/2025	STATE OF ORISSA NIRANJAN SAHU VS	GYANA RANJAN SETHI VS	// // 0
209	D-WP(C)/35645/2025 WP(C)/25267/2025	STATE OF ODISHA NITYANANDA MOHANTA VS	ASHUTOSH MOHANTA VS	// // 0
210	D-WP(C)/34488/2025 WP(C)/25268/2025	STATE OF ODISHA TUNA CHHATAR VS	KUNAL KUMAR SWAIN VS	// // 0
211	D-WP(C)/35608/2025 WP(C)/25269/2025	STATE OF ODISHA BABISRI MUDULI VS	BIBHU DATTA BISWAL VS	// // 0
212	D-WP(C)/36646/2025 WP(C)/25270/2025	STATE OF ODISHA M/S SAI SITARAM CONSTRUCTION,GANJAM VS	KAJAL SAHOO VS	// // 0
213	D-WP(C)/36154/2025 WP(C)/25271/2025	STATE TAX OFFICER, GANJAM CHANDAN PARIDA VS	GOPINATH MISHRA VS	// // 0
214	D-WP(C)/36118/2025 WP(C)/25272/2025	MANAGING DIRECTOR ORISSA LIFT IRRIGATION CORPORATION LTD, BBSR RABINDRA NAYAK VS	SRIMAN ARPIT MOHANTY VS	// // 0
215	D-WP(C)/36650/2025 WP(C)/25273/2025	THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR SAROJ KUMAR PRADHAN VS	SAILAZA NANDAN DAS VS	// // 0
		ODISHA GRAMEEN BANK,BBSR		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :11/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/35734/2025 WP(C)/25274/2025	SK. TABREJ VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
217	D-WP(C)/36791/2025 WP(C)/25275/2025	SAJANAGARH G.P.LEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
218	D-WP(C)/36266/2025 WP(C)/25276/2025	M/S. THE DRUGS, BBSR VS ASSISTANT COMMISSIONER CT AND GST, CIRCLE-IV, BBSR	LAXMI NARAYAN SAHOO VS	// 0 //
219	D-WP(C)/36885/2025 WP(C)/25277/2025	PRATIMA PUROHIT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
220	D-WP(C)/34579/2025 WP(C)/25278/2025	MANTU GIRI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
221	D-WP(C)/36649/2025 WP(C)/25279/2025	NABAGHANA ROUT VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
222	D-WP(C)/36119/2025 WP(C)/25280/2025	RAMAKANTA DEHURY VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
223	D-WP(C)/36572/2025 WP(C)/25281/2025	PRATYUSA BLOCK LEVEL FEDERATION, KHAIRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
224	D-WP(C)/36692/2025 WP(C)/25282/2025	GHADUAL GRAMPANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
225	D-WP(C)/36660/2025 WP(C)/25283/2025	MADHUSMITA DAS VS ODISHA MINING CORPORATION LIMITED, BBSR	SUBHADUTTA ROURTRAY VS	// 0 //
226	D-WP(C)/36693/2025 WP(C)/25284/2025	JEMADEIPUR PATANA GRAMPANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
227	D-WP(C)/35027/2025	DEBENDRA NATH JENA	NRUSINGH CH. ROUT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25285/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36440/2025 WP(C)/25286/2025	SASANKA SEKHAR PANIGRAHI VS GENERAL MANAGER CUM DISCIPLINARY AUTHORITY, OGB, BBSR	SHASHI BHUSAN JENA VS	// 0 //
229	D-WP(C)/35738/2025 WP(C)/25287/2025	SURENDRANATH KANHAR VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
230	D-WP(C)/35941/2025 WP(C)/25288/2025	RAJIV KUMAR SETHI VS ASST. REGISTRAR, SCHOOL OF LIFE SCIENCE, JAWAHARLAL NEHRU UNIVERSITY, NEW DELHI	RABI NARAYAN BEHERA VS	// 0 //
231	D-WP(C)/36285/2025 WP(C)/25289/2025	SANTOSH KUMAR MAHALI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
232	D-WP(C)/36126/2025 WP(C)/25290/2025	ARJUN NAYAK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
233	D-WP(C)/36297/2025 WP(C)/25291/2025	ANTARYAMI PRADHAN VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// 0 //
234	D-WP(C)/36904/2025 WP(C)/25292/2025	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABARANGAPUR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
235	D-WP(C)/36491/2025 WP(C)/25293/2025	SUMAN KUMAR PAL VS CHAIRPERSON, ODISHA SUB-ORDINATE STAFF COMMISSION, BBSR	RAJIB RATH VS	// 0 //
236	D-WP(C)/35748/2025 WP(C)/25294/2025	ARUNDHATI SAHANI VS CHARCHIT MOHANTY	LINGARAJ SARANGI VS	// 0 //
237	D-WP(C)/34969/2025 WP(C)/25295/2025	SANTOSH DAKUA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
238	D-WP(C)/36689/2025 WP(C)/25296/2025	CHANDIBASTA GRAMPACHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/36284/2025 WP(C)/25297/2025	STATE OF ODISHA M/S.RUTUPARNA CONSTRUCTION, BBSR VS COMMISSIONER CUM SECRETARY TO THE GOVERNMENT OF ODISHA, BBSR	ACHYUTANANDA PATTANAIAK VS	// // 0 //
240	D-WP(C)/35737/2025 WP(C)/25298/2025	SK. JAHANGIR VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
241	D-WP(C)/36000/2025 WP(C)/25299/2025	SABITRI KHUNTIA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
242	D-WP(C)/36178/2025 WP(C)/25300/2025	KIRAN TARAI VS STATE OF ODISHA	DAITARI PRADHAN VS	// 0 //
243	D-WP(C)/36690/2025 WP(C)/25301/2025	GOLAPOKHARI G.P.LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
244	D-WP(C)/36002/2025 WP(C)/25302/2025	BIPIN BIHARI PANDA VS THE COMMISSIONER CUM SECRETARY, DEPT. OF HIGHER EDUCATION, GOVT. OF ODISHA	SANDHYARANI PANI VS	// 0 //
245	D-WP(C)/36665/2025 WP(C)/25303/2025	PANAPANA GRAMPANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
246	D-WP(C)/36669/2025 WP(C)/25304/2025	EDWIN KERKETTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
247	D-WP(C)/36647/2025 WP(C)/25305/2025	SONAL KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
248	D-WP(C)/36004/2025 WP(C)/25306/2025	ISWAR PRASAD NANDA VS THE COMMISSIONER CUM SECRETARY, DEPARTMENT OF HIGHER EDUCATION, GOVT. OF ODISHA, BBSR	SANDHYARANI PANI VS	// 0 //
249	D-WP(C)/36290/2025 WP(C)/25307/2025	NIMAIN CHARAN BISWAL VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/36651/2025 WP(C)/25308/2025	SUBASH CHANDRA MAHALIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	D-WP(C)/36662/2025 WP(C)/25309/2025	SHRIJA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
252	D-WP(C)/36654/2025 WP(C)/25310/2025	BANAMALI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
253	D-WP(C)/36346/2025 WP(C)/25311/2025	VASWATI BASU VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
254	D-WP(C)/36294/2025 WP(C)/25312/2025	BIJAY KUMAR PANIGRAHI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
255	D-WP(C)/36659/2025 WP(C)/25313/2025	ABHIMANYU ROUL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	D-WP(C)/36666/2025 WP(C)/25314/2025	KSHYANA PRAVA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
257	D-WP(C)/35954/2025 WP(C)/25315/2025	GOURIBALA PRADHAN VS STATE OF ORISSA	ACHYUTANANDA PATTANAIAK VS	// 0 //
258	D-WP(C)/36820/2025 WP(C)/25316/2025	SANTOSHI PRIYADARSHINEE VS ORISSA UNIVERISTY OF AGRICULTURE AND TECHNOLOGY,BBSR	RAMDAS ACHARY VS	// 0 //
259	D-WP(C)/36307/2025 WP(C)/25317/2025	RAJA KISHORE CHANDA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
260	D-WP(C)/36562/2025 WP(C)/25318/2025	SWAYANG SIDHA MAHASANGHA,BALESWAR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
261	D-WP(C)/34607/2025	ARUN NAYAK	RAJESH KUMAR MAHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25319/2025	VS ADITYA BIRLA HOUSING FINANCE LIMITED	VS	0 //
262	D-WP(C)/36135/2025 WP(C)/25320/2025	BINOD BIHARI MISHRA VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
263	D-WP(C)/36327/2025 WP(C)/25321/2025	AJAYA KUMAR BEHERA VS THE REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
264	D-WP(C)/36566/2025 WP(C)/25322/2025	JANGYASENI MAHASANGHA, BLOCK LEVEL FEDERATION, SIMULIA, BALESWAR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
265	D-WP(C)/36350/2025 WP(C)/25323/2025	RAMAMANI SWAIN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
266	D-WP(C)/35429/2025 WP(C)/25324/2025	BIDYUBHUSAN SENAPATI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
267	D-WP(C)/35395/2025 WP(C)/25325/2025	GEETHA CHANDRA MOULI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
268	D-WP(C)/36338/2025 WP(C)/25326/2025	KARTIKA KANDHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
269	D-WP(C)/36925/2025 WP(C)/25327/2025	KALINGA WARRIORS, CUTTACK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
270	D-WP(C)/36364/2025 WP(C)/25328/2025	SURYA NARAYAN MOHANTY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
271	D-WP(C)/36340/2025 WP(C)/25329/2025	LAXMIDHAR DAS VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
272	D-WP(C)/36330/2025 WP(C)/25330/2025	SUMIRANI SHAW VS	BAIDHAR SAHOO VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/35493/2025 WP(C)/25331/2025	THE REGISTRAR, COOPERATIVE SOCIETIES, ODISHA DAITARI LENKA VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()
274	D-WP(C)/36006/2025 WP(C)/25332/2025	ANANTA KUMAR BEHERA VS THE COMMISSIONER CUM SECRETARY, DEPARTMENT OF HIGHER EDUCATION, GOVT. OF ODISHA	SANDHYARANI PANI VS	// ()
275	D-WP(C)/35979/2025 WP(C)/25333/2025	M/S HARDIK MEDI TECH, DELHI VS THE STATE OF ODISHA	PRATIK DASH VS	// ()
276	D-WP(C)/36474/2025 WP(C)/25334/2025	NARAHARI ROUL VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// ()
277	D-WP(C)/35842/2025 WP(C)/25335/2025	SUDHIR LATA DEI VS THE DEPUTY COMMISSIONER (U.C.COURT), CUTTACK MUNICIPAL CORPORATION, CUTTACK	BISWA PRAKASH DHAL VS	// ()
278	D-WP(C)/36008/2025 WP(C)/25336/2025	AMIR CHOUDHURY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// ()
279	D-WP(C)/36057/2025 WP(C)/25337/2025	SARITA GOCHHAYAT VS STATE OF ODISHA	ANKITA MUKHERJI VS	// ()
280	D-WP(C)/36082/2025 WP(C)/25338/2025	SATYABHAMA SETH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// ()
281	D-WP(C)/36339/2025 WP(C)/25339/2025	JADUNARAYAN OJHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// ()
282	D-WP(C)/36682/2025 WP(C)/25340/2025	BHAGABANPUR G.P.LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ()
283	D-WP(C)/33843/2025 WP(C)/25341/2025	M/S. MALA ROY, KOLKATA VS STATE OF ODISHA	SREEJIT MOHANTY VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/36013/2025 WP(C)/25342/2025	RINA PATRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
285	D-WP(C)/36950/2025 WP(C)/25343/2025	BASHISTHA DAS VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
286	D-WP(C)/36345/2025 WP(C)/25344/2025	SIPRA BHATTACHARJEE VS COLLECTOR CUTTACK	BHUBANESWAR DASH VS	// 0 //
287	D-WP(C)/36279/2025 WP(C)/25345/2025	SUSHANTA KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/37005/2025 WP(C)/25346/2025	JAGYASENI MISSION SHAKTI FEDERATION PF PATTAMUNDAI BLOCK, KENDRAPARA VS STATE OF ODISHA	ANUBHADUTTA ROUTRAY VS	// 0 //
289	D-WP(C)/35986/2025 WP(C)/25347/2025	M/S. NATIONAL INSURANCE COMPANY LTD., CUTTACK VS GUDLI PATEL	DAYANIDHI MISHRA VS	// 0 //
290	D-WP(C)/36783/2025 WP(C)/25348/2025	DIGAMBAR PRADHAN VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
291	D-WP(C)/36074/2025 WP(C)/25349/2025	DR. LALATENDU KUMAR AICH VS GOVT OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
292	D-WP(C)/35668/2025 WP(C)/25350/2025	PURUSOTTAM SAHOO VS CIVIL JUDGE (SR.DIV), KENDRAPARA	BIRAJA PRASANNA DAS VS	// 0 //
293	D-WP(C)/36392/2025 WP(C)/25351/2025	SATYA PRASAD SAHOO VS ODISHA ELECTRICITY REGULATION COMMISSION, BBSR	TUSAR KUMAR MISHRA VS	// 0 //
294	D-WP(C)/36035/2025 WP(C)/25352/2025	KISHORE CHANDRA SAHOO VS STATE OF ORISSA	PRAMOD KUMAR MISHRA VS	// 0 //
295	D-WP(C)/36334/2025	ANANTA KUMAR BAI	BAIDHAR SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25353/2025	VS	VS	0
		THE REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//
296	D-WP(C)/36695/2025	SARADHAPUR G.P.LEVEL FEDERATION, NAYAGARH	AMITAV TRIPATHY	//
	WP(C)/25354/2025	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/36833/2025	BANSIDHAR MALIK	JYOTIRMAYA SAHOO	//
	WP(C)/25355/2025	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/36428/2025	AKSHAYA KUMAR BARIK	DILLIP KUMAR RAY	//
	WP(C)/25356/2025	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/36068/2025	DHANESWAR MISHRA	ASHIS KUMAR MISHRA	//
	WP(C)/25357/2025	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/35754/2025	JANMARATHA BEHERA	ASMIYA RANJAN MAJHI	//
	WP(C)/25358/2025	VS	VS	0
		REGIONAL TRANSPORT OFFICER, KENDUJHAR		//
301	D-WP(C)/36430/2025	UMESH CHANDRA NAYAK	DILLIP KUMAR RAY	//
	WP(C)/25359/2025	VS	VS	0
		THE STATE OF ORISSA		//
302	D-WP(C)/36272/2025	MURALIDHAR ROUT	PRANAYA KISHORE HARICHANDAN	//
	WP(C)/25360/2025	VS	VS	0
		PRINCIPAL COMMISSIONER OF INCOME TAX-I, BBSR		//
303	D-WP(C)/33945/2025	URMILA MAJHI	JIBESH KUMAR PADHIARY	//
	WP(C)/25361/2025	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/14745/2025	PANDA INFRAPROJECT (INDIA) PVT.LTD., BBSR	ABHINASH BARIK	//
	WP(C)/25362/2025	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/36433/2025	BRAMHANAND DAS	DILLIP KUMAR RAY	//
	WP(C)/25363/2025	VS	VS	0
		THE STATE OF ODISHA		//
306	D-WP(C)/36862/2025	KABITA MOHANTA	SANDEEP RAJ PANDA	//
	WP(C)/25364/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/36724/2025 WP(C)/25365/2025	STATE OF ODISHA SUDHAKHANDA GRAMA PANCHAYAT LEVEL FEDERATION VS	SUSANTA KUMAR BARAL VS	// // 0
308	D-WP(C)/36740/2025 WP(C)/25366/2025	STATE OF ODISHA BIJAY KUMAR BEHERA VS	PRABHU PADARBINDA PARIDA VS	// // 0
309	D-WP(C)/36868/2025 WP(C)/25367/2025	STATE OF ODISHA SAMBARU NAYAK VS	SAIBRATA RATH VS	// // 0
310	D-WP(C)/35946/2025 WP(C)/25368/2025	STATE OF ODISHA THE MANAGER, CLAIMS, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY VS	DEBENDRA PATI VS	// // 0
311	D-WP(C)/36277/2025 WP(C)/25369/2025	TALIMUN BIBI DHRUBA CHARAN PANDAB VS	SOURAV SUMAN BHUYAN VS	// // 0
312	D-WP(C)/36382/2025 WP(C)/25370/2025	STATE OF ODISHA SATYABRATA MOHANTY VS	SUBHADUTTA ROUSTRAY VS	// // 0
313	D-WP(C)/37031/2025 WP(C)/25371/2025	STATE OF ODISHA SWADESH KUMAR DAS VS	MANOJA KUMAR KHUNTIA VS	// // 0
314	D-WP(C)/36726/2025 WP(C)/25372/2025	STATE OF ODISHA BALISAHU GRAMA PANCHAYAT LEVEL FEDERATION VS	SUSANTA KUMAR BARAL VS	// // 0
315	D-WP(C)/36703/2025 WP(C)/25373/2025	STATE OF ODISHA RAJESH KUMAR JENA VS	BRAJA MOHAN SARANGI VS	// // 0
316	D-WP(C)/36668/2025 WP(C)/25374/2025	RTO, JAGATSINGHPUR LAXMIPRASAD GRAMPANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
317	D-WP(C)/36674/2025 WP(C)/25375/2025	STATE OF ODISHA FATEGARH GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/36705/2025 WP(C)/25376/2025	RAJESH KUMAR JENA VS CHAIRMAN STA, CUTTACK	BRAJA MOHAN SARANGI VS	// () //
319	D-WP(C)/36710/2025 WP(C)/25377/2025	RAJESH KUMAR JENA VS RTO, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// () //
320	D-WP(C)/36922/2025 WP(C)/25378/2025	MANOJ KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN DHAL VS	// () //
321	D-WP(C)/36993/2025 WP(C)/25379/2025	BAYANBANAPUR GRAM PANCHAYAT LEVEL FEDERATION, BHADRAK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// () //
322	D-ABLAPL/27375/2025 ABLAPL/10770/2025	ANJAN PAIRA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND E.O, BALASORE /35 () //
323	D-ABLAPL/27695/2025 ABLAPL/10771/2025	PRASHANTA NAIK VS STATE OF ODISHA	YUVRAJ PAREKH VS	MANCHESWAR P.S. /468 /2025 () //
324	D-ABLAPL/27558/2025 ABLAPL/10772/2025	AAKHANDAL DEHURY VS STATE OF ODISHA	SATYA SHIVA DASH VS	JUDUM /69 /2025 () //
325	D-ABLAPL/27559/2025 ABLAPL/10773/2025	PRAKASH ROUT VS STATE OF ODISHA	SATYABRATA DASH VS	KALINGA NAGAR /275 /2025 () //
326	D-ABLAPL/27707/2025 ABLAPL/10774/2025	SK. NAIM @ SK. NAIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /132 /2025 () //
327	D-ABLAPL/26839/2025 ABLAPL/10775/2025	NIRANJAN SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /166 /2025 () //
328	D-ABLAPL/27646/2025 ABLAPL/10776/2025	LAXMIPRIYA NAIK VS STATE OF ODISHA	AMARENDRA SAHOO VS	JANKIA P.S. /297 /2025 () //
329	D-ABLAPL/27679/2025	DIPPI @ DILLIP KUMAR PANIGRAHI	RANJAN KUMAR NAYAK	SORO /705 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10777/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/27687/2025 ABLAPL/10778/2025	RAJESH KUMAR BEHERA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	NILGIRI /344 /2025 () //
331	D-ABLAPL/27689/2025 ABLAPL/10779/2025	KSHYANAPRABHA MALIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KHANTAPADA /226 /2025 () //
332	D-ABLAPL/27735/2025 ABLAPL/10780/2025	NESAR HUSSION KHAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PURUNABAZAR /191 /2025 () //
333	D-ABLAPL/27746/2025 ABLAPL/10781/2025	LAXMIPRIYA SWAIN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NUAGAON /195 /2025 () //
334	D-ABLAPL/27339/2025 ABLAPL/10782/2025	PURNACHANDRA BARIK VS STATE OF ODISHA	AMITABH NAIK VS	KHURDA PS /374 /2025 () //
335	D-ABLAPL/27766/2025 ABLAPL/10783/2025	ABDUL GAFFUR ALLI KHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BHOGRAI /76 /2025 () //
336	D-ABLAPL/27609/2025 ABLAPL/10784/2025	RAJESH KUMAR PUHAN VS STATE OF ODISHA	GYANA RANJAN DHAL VS	SIMULIA /241 /2025 () //
337	D-ABLAPL/27747/2025 ABLAPL/10785/2025	SADHU CHARAN SAHANI @ BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /263 /2025 () //
338	D-ABLAPL/27518/2025 ABLAPL/10786/2025	RAKESH BEHERA @ RAKESH KUMAR BEHERA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	INFOCITY PS /410 /2025 () //
339	D-ABLAPL/27755/2025 ABLAPL/10787/2025	SK. ISFAQUE ARFEEN @ ABDUL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	GOPALPUR /290 /2025 () //
340	D-ABLAPL/27520/2025 ABLAPL/10788/2025	SUBHASHREE PANDA @ SONI VS	KRUSHNA CHANDRA RATH VS	HINDOL /239 /2025 ()

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341	D-ABLAPL/27760/2025 ABLAPL/10789/2025	STATE OF ODISHA DEBA PRASAD RAY @ SILU VS STATE OF ODISHA	DIPTI RANJAN SENAPATI VS	// NIALI /351 /2025 ()
342	D-ABLAPL/27539/2025 ABLAPL/10790/2025	SURESH SUNDARA @ SURA SUNDARA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// BRAHMAGIRI /115 /2025 ()
343	D-ABLAPL/27765/2025 ABLAPL/10791/2025	M. SANIA @ M. SANYASI PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// RAMBHA (KHALLIKOTE) /677 /2025 ()
344	D-ABLAPL/27540/2025 ABLAPL/10792/2025	OM PRAKASH MALLICK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /332 /2025 ()
345	D-ABLAPL/27794/2025 ABLAPL/10793/2025	SIPUN @ SANGRAM SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// GONDIA /339 /2025 ()
346	D-ABLAPL/27802/2025 ABLAPL/10794/2025	RAMDAS MAJHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K
347	D-ABLAPL/27541/2025 ABLAPL/10795/2025	TUSARKANTA BEHERA @ SONU BEHERA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	2(A)CC/0000274/2025 BRAHMAGIRI /115 /2025 ()
348	D-ABLAPL/27542/2025 ABLAPL/10796/2025	SAMPAD NAIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// MAHILA P.S. BUXIBAZAR /78 /2025 ()
349	D-ABLAPL/26967/2025 ABLAPL/10797/2025	ARAKHITA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// INFOVALLY UPD BHUBANESWAR /154 ()
350	D-ABLAPL/27545/2025 ABLAPL/10798/2025	AMARNATH SUNDARA @ AMAR SUNDARA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// BRAHMAGIRI /115 /2025 ()
351	D-ABLAPL/27809/2025 ABLAPL/10799/2025	BABULI BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	// SUKINDA /225 /2025 ()

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352	D-ABLAPL/27531/2025 ABLAPL/10800/2025	PRAKASH BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /374 /2025 () //
353	D-ABLAPL/27548/2025 ABLAPL/10801/2025	DAMBARUDHAR SUNDARA @ BADAL SUNDARA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /115 /2025 () //
354	D-ABLAPL/27814/2025 ABLAPL/10802/2025	RAKESH BHOI VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BANKI /197 /2021 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000247/2021
355	D-ABLAPL/25725/2025 ABLAPL/10803/2025	GAJAPATI KANHAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) 2(B)CC/0000004/2025
356	D-ABLAPL/27988/2025 ABLAPL/10804/2025	HARIA @ SANJIB BAGHASINGH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	JATNI P.S. /150 /2025 () //
357	D-ABLAPL/27822/2025 ABLAPL/10805/2025	FURKAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /308 /2025 () //
358	D-ABLAPL/27549/2025 ABLAPL/10806/2025	SURA @ SANATAN NAIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	MAHILA P.S. BUXIBAZAR /78 /2025 () //
359	D-ABLAPL/27435/2025 ABLAPL/10807/2025	RANJAN BEURA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KUDANAGARI /243 /2025 () //
360	D-ABLAPL/27865/2025 ABLAPL/10808/2025	TAPAN KUMAR DEHURI VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	BALUGAON P.S. /250 /2025 () //
361	D-ABLAPL/27436/2025 ABLAPL/10809/2025	ABHINASH NAYAK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /143 /2025 () //
362	D-ABLAPL/27556/2025 ABLAPL/10810/2025	SOFIYAN KHAN VS STATE OF ODISHA	SANJIT MISHRA VS	KAKATAPUR /244 /2025 () //
363	D-ABLAPL/27473/2025	BIBHAKTA KUMAR PRADHAN	MANOJ KUMAR MALLICK	JATNI P.S. /399 /2025

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	ABLAPL/10811/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/27091/2025 ABLAPL/10812/2025	PANA DEHURI VS STATE OF ODISHA	BISWAJIT NAYAK VS	KOIDA /151 /2025 () //
365	D-ABLAPL/27560/2025 ABLAPL/10813/2025	RAKESH SETHI @ RAKA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	NAUGAON /205 /2025 () //
366	D-ABLAPL/27584/2025 ABLAPL/10814/2025	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	THELKOLOI PS /336 /2025 () //
367	D-ABLAPL/27115/2025 ABLAPL/10815/2025	HIRABATI KHUNTIA VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /62 /2025 () //
368	D-ABLAPL/27598/2025 ABLAPL/10816/2025	SUMIT BADATYA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	ASKA /433 /2025 () //
369	D-ABLAPL/27562/2025 ABLAPL/10817/2025	BANDANA MOHANTY VS STATE OF ODISHA	SANJIT MISHRA VS	CAPITAL P.S. /96 /2024 () //
370	D-ABLAPL/27792/2025 ABLAPL/10818/2025	PRAMOD MANDHATA @ PRAMOD KUMAR MANDHATA VS STATE OF ODISHA	CHOUDHURY PARTHASARATHI DALAI VS	CHANDAKA P.S. /395 /2023 () //
371	D-ABLAPL/27610/2025 ABLAPL/10819/2025	HOSSEIN @ ALLI HOSEN SAHA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /330 /2025 () //
372	D-ABLAPL/26449/2025 ABLAPL/10820/2025	DEBENDRA PATRA @ DEBABRATA PATRA VS STATE OF ODISHA	SANTOSH KUMAR OJHA VS	PATTAMUNDAI /251 /2025 () //
373	D-ABLAPL/27333/2025 ABLAPL/10821/2025	KUTIBUDHI BIBI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /158 /2025 () //
374	D-ABLAPL/27619/2025 ABLAPL/10822/2025	OM PRAKASH NAYAK VS	CHITTA RANJAN PATTNAIK VS	SORO /635 /2025 ()

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375	D-ABLAPL/27581/2025 ABLAPL/10823/2025	STATE OF ODISHA BABUL BHOI VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// BALIPATNA /289 /2025 () //
376	D-ABLAPL/27662/2025 ABLAPL/10824/2025	SUDHIR DAS @ SUDHIR CHARAN DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /62 /2025 () //
377	D-ABLAPL/27644/2025 ABLAPL/10825/2025	SAMBIT KUMAR SAHOO VS STATE OF ODISHA	PRATIK NAYAK VS	//0 () //
378	D-ABLAPL/27354/2025 ABLAPL/10826/2025	BONTY @ ROMEO CHOUDHURY VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /632 /2025 () //
379	D-ABLAPL/28200/2025 ABLAPL/10827/2025	LAXMAN BEHERA @ LAKSHMAN BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /232 /2025 () //
380	D-ABLAPL/27622/2025 ABLAPL/10828/2025	BANAMALI RAM VS STATE OF ODISHA	RAJ KUMAR SUTAR VS	PATTAMUNDAI RURAL PS /149 /2025 () //
381	D-ABLAPL/27631/2025 ABLAPL/10829/2025	NILAKANTHA PATRA VS STATE OF ODISHA	MIHIR SAHOO VS	KAMARDA /144 /2025 () //
382	D-ABLAPL/27628/2025 ABLAPL/10830/2025	RANJIT KUMAR PATRA VS STATE OF ODISHA	MIHIR SAHOO VS	KAMARDA /144 /2025 () //
383	D-ABLAPL/27347/2025 ABLAPL/10831/2025	ANANDA SETHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /296 /2025 () //
384	D-ABLAPL/27643/2025 ABLAPL/10832/2025	KISHOR NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIJEPUR /165 /2025 () //
385	D-ABLAPL/28202/2025 ABLAPL/10833/2025	MD. MUDDASIIL @ MD.MUDDASIR VS STATE OF ODISHA	KURESH PRASAD DASH VS	CHAMPUA /76 /2024 () //

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386	D-ABLAPL/28199/2025 ABLAPL/10834/2025	RAHUL JUED @ GHASI JUED VS STATE OF ODISHA	AMITAV TRIPATHY VS	BELPARA /180 /2025 () //
387	D-ABLAPL/27706/2025 ABLAPL/10835/2025	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CYBER CRIME AND ECONOMIC OFFEN () //
388	D-ABLAPL/27718/2025 ABLAPL/10836/2025	NILU BHUYAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /306 /2024 () //
389	D-ABLAPL/27911/2025 ABLAPL/10837/2025	MOHAN BARIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	MARKAT NAGAR /128 /2020 () //
390	D-ABLAPL/27658/2025 ABLAPL/10838/2025	DILIP KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	RAJGANGPUR /452 /2025 () //
391	D-ABLAPL/27722/2025 ABLAPL/10839/2025	AMJAD ALLI KHAN @ MILU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TOMANDO /20 /2019 () //
392	D-ABLAPL/27661/2025 ABLAPL/10840/2025	JITAN KUMAR SATAPATHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /653 /2024 () //
393	D-ABLAPL/27384/2025 ABLAPL/10841/2025	SOUMYA RANJAN MAHARANA @ KANHA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	KEONJHAR TOWN /632 /2025 () //
394	D-ABLAPL/27729/2025 ABLAPL/10842/2025	PINTU @ MANOJ BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	CHANDIPUR /46 /2022 () //
395	D-ABLAPL/27871/2025 ABLAPL/10843/2025	TRINATH NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JARAPADA /224 /2025 () //
396	D-ABLAPL/27733/2025 ABLAPL/10844/2025	BAPI BACHHAR VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	M.V.79 /52 /2025 () //
397	D-ABLAPL/27734/2025	RAJA DAS	ABIT SAHU	BALIAPANDA /61 /2025

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	ABLAPL/10845/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/27743/2025 ABLAPL/10846/2025	DIBYA SHAKTI BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	PALLAHARA /92 /2023 () //
399	D-ABLAPL/27143/2025 ABLAPL/10847/2025	PRAKASH @ PRAKASH CHANDRA ROUT @ KAINI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /200 /2024 () //